

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No. 157 - CP 34 of 2020
ITEM No. 158 – IA 13 of 2021

Proceedings under Section 241-242 of Co.Act, 2013

IN THE MATTER OF:

Tarun Chandrakant Parikh & Anr
V/s
Ambrosia Remedies Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Advocate, Ms. Prutha Bhavsar
Advocate i/b. Ms. Natasha D Shah Advocate (IA 13 of
2021)
For the Respondent : Ms. Prutha Bhavsar Advocate i/b. Ms. Natasha D Shah
Advocate (CP 34 of 2020)

ORDER

Due to paucity of time, the matter stands adjourned.

List on 27.07.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**